



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA

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Jyestha 28, 1934 (Saka)  
June 18, 2012

To

All Scheduled Banks [excluding Regional Rural Banks (RRBs)]

Dear Sir/Madam,

**Export Credit Refinance Facility (ECR): Relaxation**

At present, the Export Credit Refinance (ECR) limit is fixed at 15 per cent of the outstanding rupee export credit eligible for refinance as at the end of the second preceding fortnight.

With a view to enhancing the credit flow to the export sector, it has been decided to enhance the eligible limit of the ECR facility for scheduled banks (excluding RRBs) from 15 per cent of the outstanding export credit eligible for refinance to 50 per cent, effective fortnight beginning June 30, 2012. This will provide additional liquidity support to banks of over ₹300 billion. The rate of interest charged on the ECR facility will continue to be the prevailing repo rate under the LAF, which is currently 8.0 per cent.

Yours faithfully,

(Janak Raj)  
Adviser-in-Charge

**Related Press Release**

**Jun 18, 2012**

[Export Credit Refinance Facility \(ECR\) relaxed](#)